53 Written Answers

(c) and (d) As at the end of May, 1970, four mi la in the Coimbatort District wer» lying closed affecting about 2,500 v or Iters. Two of these mills have be* n ordered to be wound up, while one nill haa not been considered suitable for being taken over by Government under the Industries (Develoi ment and Regulation) Act as it is c' uneconomic size having obsolete nachinery. The question of taking over the management of the remaining mil. under the Act mentioned above, s under consideration.

प्रक्षेपणास्त्रों का उत्पादन

263. श्री निरंजन वर्माः क्या रक्षा मंत्री यह बताने की ख़पा करेंगे किः

(क) क्या सरकार ने प्रक्षेपणास्त्र बनाने की दिशा में कोई पहल की है; ग्रौर

(ख) यदि हां, तो देश में प्रक्षेपणास्त्र कब तक बनाये जाने की सम्भावना है ?

MANUF.CTURE OF MISSILES

*263. SHRI NIRANJAN VARMA: Will the Mi lister of DEFENCE be pleased to state;

(a) whether Government have taken any initiative in the field of the manufacture of missiles; and

(b) if so, the time by when missiles are likely to be manufactured in the country ?]

रक्षा मंत्रालय में राज्य मंत्री (रक्षा उत्पादन) (र्श्व पो० सी० सेठी): (क) जीहां।

(ख) व्याँरेको बताना लोक-हित में नहीं होगा।

THE MINISTER OF STATE (DEFENCE 'RODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI : (a) Yes, Sir.

(b) It will not be in public interest to disclose tie details.]

[†][] Englih translation.

XxPLOAiVBa Bhth at Cochin Port

*264. SHRI K. P. SUBRAMANIA: MXNON: Will the Minister of DEFENCE be pleased to state:

to Ouestions

(a) whether Government have recently aet up an explosives berth at Cochin Port;

(b) if so, whether Government are aware that due to the existence of the explosives berth in Cochin Port, a number of shipping companies have stopped calling at the Port; and

(c) whether Government have received any representations for shifting of the berth from Cochin?

THE MINISTER OF DEFENCE (SHRI J AG JI VAN RAM): (a) No explosive berth has been set up recently at Cochin port by Government.

(b) and (c) Do not arise.

Abolition of Marine Products Export Promotion Council

*265. SHRI S. KUMARAN: SHRI BALACHANDRA MENON: DR. K. MATHEW KURIAN: SHRI K. CHANDRA-SEKHARAN:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government have decided to abolish the existing marine prodcts export Promotion Council and from Marine Products Export Development Corporation in its place;

(b) whether it has also been decided that the haerquarters of the proposed new Corporation should be at Madras:

(c) if so, what are the reasons for locating the headquarters of the Corporation at Madras;

(d) whether Government have received any representation protesting against the proposal to shift the Corporation from Kerala where it was originally proposed to Be set up; and

54

(e) if so, the reaction 0f Government in this regard?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) to (e) A proposal for setting up of a Marine Products Export Development Authority is under consideration. No decision about the future of Marine Products Export Promotion Council and the location of the headquarter of the proposed Authority has been taken so far.

DRAINAGE CONGESTION IN CAUVERY Delta

*266. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Union Government have investigated into the causes of drainage congestion in the Cau-vtry Delta in Tamil Nadu; and

(b) if the answer to part (a) above be in the affirmative, whether any remedial measures to solve the problem have been taken and if so, the details thereof?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) No investigations have been made by the Union Government re-- ting to the problem of drainage congestion in the Cauvery Delta in Tamil Nadu. A Consultant of the Ministry of Irrigation and Power studied the problem of drainage congestion in Cauvery Delta and had made recommendations for improvement with a view to increasing food production. The recommendations include measures for reduction of extraneous water coming from outside the delta, proper maintenance of irrigation tanks, adoption of soil conservation and contour bunding methods etc. The recommendations were forwarded to the State Government. Some of these recommendations have been incorporated by the Government of Tamil Nadu in the Project prepared by them for modernisation of

the Cauvery Delta System which includes adequate provisions for drainage improvement and flood control. The flood control and drainage part of the Scheme will need to be revised by the State Government after further investigation and taking into account the comments communicated by the Central Water and Power Commission.

जुट का निर्यात

†267 श्री राम सहायः श्री एम0 वी0 भद्रमः

क्या वैदेशिक व्यापार मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि जूट ग्रायुक्त ने जूट व्यापार के लिये कुछ राज सहायता देने के लिये सरकार से सिफारिश की है; ग्रीर यदि हां, तो इस सम्बन्ध में सरकार की प्रतिकिया क्या है;

(ख) जूट के निर्यात के सम्वन्ध में वर्तमान स्थिति क्या है; ग्रौर

(ग) क्या सरकार न जूट के निर्यात द्वारा ग्रौर ग्रधिक विदेशी मुद्रा ग्रजित करने की सम्भाव्यता पर विचार किया है ?

EXPORT OF JUTE

*267. SHRI RAM SAHAI: SHRI M. V. BHADRAM:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that the Jute Commissioner has recommended to Government to grant some subsidy for the jute trade; and if so, what is Government's reaction in this regard;

(b) what is the present position with regard to the export of jute, and

(c) whether Government have considered the possibility of earning more foreign exchange through the export of jute?]

†[] English translation.